

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:6592  
ANSWERED ON:07.05.2013  
VIOLATION BY CABLE OPERATORS MSOS  
Chavan Shri Harischandra Deoram

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Multi-System Operators (MSOs) and Local Cable Operators have failed to comply/violated the directions issued by the Government/Telecom Regulatory Authority of India despite the fact that the first phase of digitisation of cable TV has been completed;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has taken any action against those cable operators/MSOs who have violated the rules/directions issued by the Government;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

(a) to (e): The process of digitalization has been planned in four phases across the country, out of which Phase-I and Phase-II have been completed. Multi-System Operators (MSOs) and Local Cable Operators are the key stakeholders in this process and they are required to comply with directions issued by the Ministry and Telecom Regulatory Authority of India (TRAI) from time to time.

Whenever the instance of violation of the provisions of the regulatory framework comes to the notice of the Ministry and TRAI, appropriate action is taken in accordance with extant rules and regulations. During the implementation of Phase-I of digitization, the Ministry had revoked the registration of two MSOs viz. Swami Cable TV Networks Limited, Delhi and Home Cable Network Private Limited, Mumbai for not adhering to the instructions of this Ministry in regard to furnishing of mandatory information/data/details relating to implementation of Digital Addressable System. However, subsequently the MSOs exhibited responsiveness towards adherence to the instructions of this Ministry and as such their registration were restored.